

No. J-11017/3/2026-Judicial/ E.176337
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

24108, Kartavya Bhawan-2, New Delhi,
Dated the 15th June, 2026

ORDER

The President is pleased to engage following advocates for conducting Central Government litigations (except Taxation matters) before the Gauhati High Court (PB) at Guwahati, with effect from the date of this order, for a period of three years or until further orders in this regard, whichever is earlier:

THE GAUHATI HIGH COURT (PB) AT GUWAHATI

Sl. No.	Name of Advocate	Contact Details	Enrolment No.
Senior Panel Counsel			
1.	Ms. Ranu Pathak Borha	#8, Malibagan, Dr. Bhupen Hazarika Road, Kharghuli, Guwahati, 781004, Assam Mob: 9435731466; Email: ranuborah@gmail.com	126/1990
Central Government Counsel			
2.	Shri Ishaan Borthakur	Khanapara, Guwahati, Assam, India-781022 Mob: 9864274300 Email: borthakurishaan@gmail.com	1000/2021

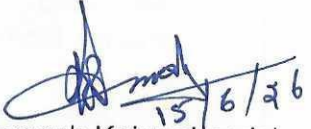
2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions of this Department's OM No. 26(1)/1999-Judl. dated 24.09.1999 read with OM No. J-12011/6/2025-Judicial/E. 158060 dated 05.02.2026 & instructions issued subsequently through OMs, especially the OM No. J-16/11/2017-Judl. dated 08.02.2018 imposing certain restriction on Panel Counsel. The aforesaid OMs are available on the website of this Department i.e., www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars Pertaining to litigation'.

3. Hindi version of this order will follow.


(Madhab Charan Prusty)
Additional Secretary

Copy through email to:

1. PS to MoS (IC) L&J.
2. PSO to Law Secretary/AS/JS in Main Secretariat of Department of Legal Affairs.
3. The In-charge, Branch Secretariat at Kolkata.
4. Dy. SGI, Gauhati High Court (PB) at Guwahati.
5. The Registrar, High Court (PB) at Guwahati.
6. Litigation In-charge, Branch Secretariat, Kolkata.
7. The Pay and Account Office, Department of Legal Affairs.
8. LIMBS team.
9. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for UoI' for the information of all order.
10. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
11. Spare copies.


(Ramesh Kairamkonda)
Section Officer (Judicial)
Tel: 011-24016111
Email: judicial-dla@nic.in